

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(22)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CA/186,187/2017  
NAME OF THE PETITIONER(S) : N-DIARY FORM PVT LTD  
NAME OF THE RESPONDENT(S) : RAFFLES STAMFORD PRESS INDIA PVT LTD  
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel For Applicants	

**ORDER**

Heard the counsel for the applicant. Order is reserved.

-SD-  
K Anantha Padmanabha Swamy  
Member (Judicial)

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